

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-321
IB- 1630(ND)2019

IN THE MATTER OF:

Manav Chawla

...Applicant

Vs.

M/s. Magic Infosolution Pvt Ltd

...Respondent

SECTION

Under Section 7 of IBC, 2016

Order delivered on 27.09.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

None present on behalf of both the parties. In the interest of justice adjourned to 23.10.2019.

- Sdr -

(SUMITA PURKAYASTHA)
MEMBER (T)

- Sdr -

(JUSTICE SHRI R.D. KHARE)
MEMBER (J)